

IN THE INCOME TAX APPELLATE TRIBUNAL PANAJI BENCH
PANAJI

BEFORE SHRI PAVAN KUMAR GADALE, JUDICIAL MEMBER &
SHRI G D PADMAHSHALI ACCOUNTANT MEMBER

I T A. Nos. 50/PAN/2022
(A.Y. 2017-18)

M/s Laxmi Jewels, Shop no.78,Nova Mercado Building, Francisco Loyola Road, Margo-403601, Goa.	Vs .	Pr.CIT, Aaykar Bhawan, EDC Complex, Patto Plaza, Panaji-403001, Goa. .
PAN/GIR No. AAFFK4358K		
(अपीलार्थी/Appellant)		(प्रत्यर्थी/Respondent)

Assessee by	Shri.D.E.Robinson.AR
Revenue by	Shri.Captain Pradeep Arya CIT-DR

सुनवाई की तारीख/Date of Hearing	08.01.2025
घोषणा की तारीख/Date of Pronouncement	08.01.2025

ORDER

PER PAVAN KUMAR GADALE JM:

The appeal is filed by the assessee against the revision order u/sec 263 of the Act passed by the Pr.CIT Panaji Goa.

2. At the time of hearing, the Ld.AR submitted that the assessee wants to withdraw the appeal and has filed a letter dated 07-01-2025 signed by the partner of the assessee firm mentioning the withdrawal of the above

appeal filed before the Hon'ble Tribunal and the Ld. DR has no objections. Accordingly, the appeal filed by the assessee is treated as withdrawn and is dismissed.

Order pronounced in the open court on 08.01.2025.

Sd/-
(GD PADMAHSHALI)
ACCOUNTANT MEMBER

Sd/-
(PAVAN KUMAR GADALE)
JUDICIAL MEMBER

Panaji Dated: 08/01/2025

Copy of the Order forwarded to:

1. The Appellant,
2. The Respondent
3. The CIT(A)-
4. CIT
5. DR, ITAT
6. Guard file.

//True Copy//

BY ORDER,
(Asstt. Registrar)ITAT,
Panaji

		Date	<u>Initial</u>	
1.	Draft dictated on			PS
2.	Draft placed before author			PS
3.	Draft proposed & placed before the second member			PS
4.	Draft discussed/approved by Second Member.			PS
5.	Approved Draft comes to the Sr.PS/PS			PS
6.	Kept for pronouncement on			
7.	File sent to the Bench Clerk			
8.	Date on which file goes to the AR			
9.	Date on which file goes to the Head Clerk.			
10.	Date of dispatch of Order.			
11.	Dictation Pad is enclosed			